

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4944
ANSWERED ON:02.09.2011
FINANCIAL SECTOR REFORMS
Patel Shri Bal Kumar

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has set up a Financial Sector Legislative Reforms Commission (FSLRC) and Financial Stability and Development Council (FSDC); and

(b) if so, the details of terms of reference and composition of the Commission/ Council ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Yes, Sir.

(b) In pursuance of the announcement made in Budget 2010-11, the Government has set up the Financial Sector Legislative Reforms Commission (FSLRC) with a view to rewriting and harmonizing the financial sector legislation, rules and regulations to address the contemporaneous requirements of the sector. The resolution notifying the FSLRC was issued on March 24, 2011.

The Commission is chaired by Supreme Court Justice (Retd.) B. N. Srikrishna, and has ten members with expertise in the fields of finance, economics, law and other relevant fields. The Commission would examine financial sector legislations, including subordinate legislations.

The details of the terms of reference and composition of FSLRC are available at the website of the Ministry of Finance at: http://finmin.nic.in/fslrc/fsLrc_5etup.pdf

In pursuance of the announcement made in Budget 2009-10, Government has set up, vide notification on December 30, 2010 the Financial Stability and Development Council (FSDC) with a view to institutionalizing and strengthening the mechanism for financial stability, financial sector development and inter-regulatory coordination.

The Chairman of the Council is the Union Finance Minister and its members include the heads of the financial sector regulatory bodies, Finance Secretary and / or Secretary, Department of Economic Affairs (DEA), Secretary, Department of Financial Services, and the Chief Economic Advisor.

The details of the terms of reference and composition of FSDC are available at the website of the Ministry of Finance at:

http://finmin.nic.in/the_niinstjr>Vdept_eco_affais/capitalmarket_div/Financial_stabilit.pdf.